

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.01.2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : SAI TRADING & INTERIORS & 2 OTHERS
UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Ram Rajagopalan

Counsel for RP/Applicant



K. Ramesh

Respondent 1 & 2



ORDER

R3 was set exparte based on order dated 02.09.2019.

Learned Counsel for the Resolution Professional present who stated that memo has been filed by the Applicant/Resolution Professional. The Learned Counsel sought to bring on record filing of Forensic Report, which was obtained subsequent to the filing of this application by the Resolution Professional. The Counsel for the Respondent does not have any objection in relation to Forensic Report, being taken on file. Taking into consideration the said representation the same is taken on record the Respondent is given an opportunity to file response within a period of one month from today. Post this matter to **12.02.2020** by 2.00 pm.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)